

MOTION FOR ELECTION TO THE PUBLIC ACCOUNTS COMMITTEE, AND PROGRAMME THEREOF

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI SATYA NARA-
YAN SINHA): Sir, I beg to move:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term commencing on the 1st May, 1964 and ending on the 30th April, 1965 and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

The question was put and the motion was adopted.

MR. CHAIRMAN: I have to inform Members that the following dates have been fixed for receiving nominations and for holding election if necessary, to the Committee on Public Accounts:—

1. Number of Members to be elected. Seven
2. Last date and time for receiving nominations. 27th April, 1964 (up to 3 P.M.)
3. Last date and time for withdrawal of candidature. 28th April, 1964 (up to 3 P.M.)
4. Date and time of election. 29th April, 1964 (Between 3 P.M. and 5 P.M.)
5. Place of election. Room No. 63, First Floor, Parliament House, New Delhi.
6. Method of election. Proportional representation by means of single transferable vote.

MOTION FOR ELECTION TO THE COMMITTEE ON PUBLIC UNDER- TAKINGS AND PROGRAMME THEREOF

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI SATYA NARA-
YAN SINHA): Sir, I move:

"That this House do proceed to elect, in such manner as the Chairman may direct, five members from among the Members of the House to associate with the Committee on Public Undertakings of the Lok Sabha from the 1st May, 1964 for the duration of the present Lok Sabha."

The question was put and the motion was adopted.

MR. CHAIRMAN: I have to inform Members that the following dates have been fixed for receiving nominations and for holding election, if necessary, to the Committee on Public Undertakings:—

1. Number of Members to be elected. Five
2. Last date and time for receiving nominations. 28th April, 1964 (up to 3 P.M.)
3. Last date and time for withdrawal of candidature. 29th April, 1964 (up to 3 P.M.)
4. Date and time of election. 30th April, 1964 (Between 3 P.M. and 5 P.M.)
5. Place of election. Room No. 63, First Floor, Parliament House, New Delhi.
6. Method of election. Proportional representation by means of the single transferable vote.

THE APPROPRIATION NO. (2)
BILL, 1964

SECRETARY: Sir I beg to lay on the Table a copy of the Appropriation No. (2) Bill, 1964 as passed by the Lok Sabha: